

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.197 of 2014**

**Dated: 8<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:-**

**Jayaswal Neco Urja Ltd. ....Appellant (s)**  
**Versus**  
**Power Grid Corporation of India Ltd. & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : Mr. Ramachandran  
Ms. Anushree Bardhan,  
Ms. Poorva Saigal for R-1  
Mr. M.S. Ramalingam for R-2

**ORDER**

Post the matter on **22.01.2015** for hearing.

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Vs/vg